


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

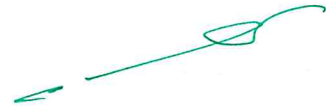
PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.76/BB/17	-	Admission	230-232	Objectcoin Technology India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B.K. Arjun	Adv. for Petitioner	

Counsel for petitioner is present. He has filed a memo seeking permission for rectification/amendment at page No.107 of the compilation. Registry to verify and put up note on the memo.

List it on 10.10.2017.



MEMBER (J)